

Mediation and Conciliation Centre, Allahabad High Court, Lucknow

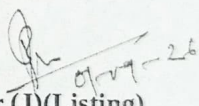
Notice

It is hereby informed to all concerned that The mediation & Conciliation Project Committee (MCPC), Supreme Court of India, has launched a nation-wide "Mediation for Nation 3.0" from 01.08.2026 to 30.09.2026 with a motive to settle pending cases having element of settlement.

This initiative aims to resolve pending cases having elements of settlement including matter pending under each of the following categories, which may be referred to Mediation:

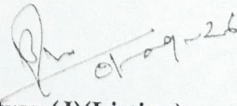
- * Matrimonial Dispute Cases including DV Act cases and 498A IPC/85 BNS cases
- * Accident Claim Cases
- * Cheque Dishonour Cases
- * Commercial Dispute Cases
- * Suitable Service Matter Cases
- * Criminal Compoundable Cases
- * Consumer Dispute Cases
- * Partition Cases
- * Eviction Cases
- * Labour Act cases
- * Land Acquisition Cases
- * Debt Recovery Cases/SARFAESI cases
- * Execution Proceedings
- * Arbitration Matters Under the Arbitration and conciliation Act
- * Other Suitable Civil Cases

The learned counsel are hereby requested to provide the details of the cases in which there is an element of settlement and the cases which are suitable for mediation from the above-mentioned categories, to the Registrar (J)(Listing) so that the same may be listed under the Heading "For Referral to the Special Mediation Drive - 'Mediation for the Nation3.0'" for referring to Mediation


I/C Registrar (J)(Listing)
'For Registrar General'

Copy forwarded for information & necessary action if any, to:

1. Private Secretaries attached with Hon'ble Judges with the request to bring the content of this Notice and letter dated 28th July, 2026 in the knowledge of Hon'ble Judges.
2. All the Registrar, Joint Registrars, with the request to bring the contents of above notice to the staff working under them.
3. System manager with request to upload this notice on the official website of Allahabad High Court.
4. I/C NIC with request to upload this notice on the official website of Mediation and Conciliation Centre, Allahabad High Court, Lucknow


I/C Registrar (J)(Listing)
'For Registrar General'